

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST**

**DATE: 13th March, 2015
Time: 10:30 AM**

**HON'BLE JUSTICE DR. P. Jyothimani
JUDICIAL MEMBER**

**HON'BLE MR JUSTICE U.D. Salvi
JUDICIAL MEMBER**

**HON'BLE MR. Bikram Singh Sajwan
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR ADMISSION				
1.	M.A.No.223/2015 & M.A.No.224/2015 in Original Application No. 174/2014.	Sunder Singh Vs. State of NCT of Delhi & Ors.	Ms. Antima A Bazaz, Adv. For the Applicant in M.A.No.223/2015 & M.A.No.224/2015.	
FOR HEARING				
2.	M.A.No.900/2014 in Original Application No. 173/2013.	Anil Kumar Nanda & Anr. Vs. MoEF & Ors.	Mr. Rahul Choudhary & Ms. Pallavi Talware, Advs. For the Applicant in M.A.No.900/2014. Mr. Vikas Malhotra, Adv. For R-1. Mr. Amar Gupta, Mr. Mayank Mishra and Ms. Vandana Anand, Advs. For R-2. Mr. A.K. Panda, Sr. Adv, and Mr. S. Panda, adv. For R-3 & 4. Ms. Kankana Arandhara, Adv. For R-18. Ms. Yogmaya Agnihotri, Adv. For R-6 CECB. M/s. Corporate Law Group, Kankan for State of Assam.	

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